

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY  
PART-I SECTION-I)

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DIRECTORATE GENERAL OF FOREIGN TRADE  
UDYOG BHAWAN, NEW DELHI

**PUBLIC NOTICE No. 84 /2009-14**  
**NEW DELHI DATED: 23<sup>rd</sup> JULY'2010**

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14 and Paragraph 1.1 of the Handbook of Procedures (Vol.I), the Director General of Foreign Trade hereby makes the following amendments/corrections in the Handbook of Procedures, Vol. 2, 2009-2014, as amended from time to time.

2. In the statement of Standard Input Output Norms (SION) as contained in the Handbook of Procedure (Vol. 2), 2009-2014, as amended from time to time, amendments at appropriate place as mentioned in ANNEXURE "A" to this Public Notice are made.
3. This issues in Public interest.

Sd/-  
(R. S. GUJRAL)  
DIRECTOR GENERAL OF FOREIGN TRADE  
and EX-OFFICIO SPECIAL SECRETARY TO GOVERNMENT OF INDIA

(Issued from File No. 01/85/162/412/AM10/DES.VI)

**Annexure “A” to the Public Notice No. 84 /2009-2014 Dated: 23.07.2010**

**AMENDMENTS/CORRECTIONS**

In the existing SION E-1 and SION E-5, note be included as under:-

Note for E-1:- Import item at Sl. No. 1, 2 & 3 shall be allowed with actual user condition & with accountability of actual use on the export side.

Note for E-5:- Import item at Sl. No. 1, 2, 3, 4 & 5 shall be allowed with actual user condition & with accountability of actual use on the export side.

---

**£ÉÉ®iÉ BÉEä ®ÉVÉ{ÉjÉ +É°ÉÉvÉÉ®hÉ £ÉÉMÉ-1, JÉhb-1 àÉå |ÉBÉÉÉ¶ÉxÉÉiÉÇ**  
**£ÉÉ®iÉ °É®BÉÉÉ®**  
**´ÉÉÉÊhÉVªÉ A´ÉÆ =tÉÉäMÉ àÉÆjÉÉãÉªÉ**  
**´ÉÉÉÊhÉVªÉ ÉÊ´É£ÉÉMÉ**  
**ÉÊBÉnã¶É BªÉÉ{ÉÉ® àÉcÉÉÊxÉnã¶ÉÉãÉªÉ**  
**=tÉÉäMÉ £ÉBÉxÉ, xÉ<Ç ÉÊnããÉÉÒ**

**°ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ. 84 /2009-2014**  
**xÉ<Ç ÉÊnããÉÉÒ, ÉÊnxÉÉÆBÉE& 23 VÉÖãÉÉ<Ç, 2010**

ÉÊ´Énã¶É BªÉÉ{ÉÉ® xÉÉÒÉÊiÉ, 2009-2014 BÉEä {Éè®ÉOÉÉ{ÉÉ 2.4 +ÉÉè® |ÉÉÊµÉÉªÉÉ {ÉÖ°iÉBÉE, (JÉhb'-1) BÉEä {Éè®É 1.1 BÉEä iÉciÉ |ÉnkÉ ¶ÉÉÎBÉDiÉªÉä BÉÉÉ |ÉªÉÉäMÉ BÉE®iÉä cÖA àÉcÉÉÊxÉnã¶ÉBÉE, ÉÊ´Énã¶É BªÉÉ{ÉÉ® AiÉnÂuÉ®É °ÉàÉªÉ-°ÉàÉªÉ {É® ªÉiÉÉ°ÉÆ¶ÉÉäÉÊvÉiÉ |ÉÉÊµÉÉªÉÉ {ÉÖ°iÉBÉE JÉhb-2, 2009-2014 àÉå ÉÊxÉàxÉÉÊãÉÉÊJÉiÉ °ÉÆ¶ÉÉävÉxÉ/¶ÉÖÉÊªÉÉÄ BÉE®iÉä cé \*

2. °ÉàÉªÉ-°ÉàÉªÉ {É® ªÉiÉÉ°ÉÆ¶ÉÉäÉÊvÉiÉ |ÉÉÊµÉÉªÉÉ {ÉÖ°iÉBÉE, (JÉhb-2) 2009-2014 àÉå ªÉiÉÉ ÉÊxÉÉÊciÉ àÉÉxÉBÉE ÉÊxÉÉÊ´ÉÉÎ¶] =i{ÉÉnxÉ àÉÉxÉnhbÉå (ÉÊ°É+ÉÉäxÉ) BÉEä ÉÊ´É´É®hÉ àÉå <°É °ÉÉ

‘ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ BÉEä +ÉxÉÖãÉMxÉBÉE “BÉE” àÉå °ÉlÉÉ ÉÊxÉÉlnÞ] = {ÉªÉÖBÉDiÉ °lÉãÉÉå {É®  
°ÉÆ¶ÉÉävÉxÉ ÉÊBÉE A VÉÉiÉä cé \*

3. <°Éä äÉÉäBÉÉÉÊciÉ àÉå VÉÉ®ÉÒ ÉÊBÉEªÉÉ VÉÉiÉÉ cé \*

(+ÉÉ®0 A°É0 MÉÖVÉ®ÉäÉ)  
àÉcÉÉÊxÉnã¶ÉBÉE ÉÊ ´Énã¶É BªÉÉ{ÉÉ®  
A´ÉÆ {ÉnäxÉ ÉÊBÉ¶ÉäÞÉ °ÉÉÊSÉ´É, £ÉÉ®iÉ °É®BÉÉÉ®

( {ÉÉÉ<ãÉ °ÉÆ0 01/85/162/412/A AàÉ10/bÉÒ <Ç A°É-vl °Éä VÉÉ®ÉÒ )

°ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ0 84 /2009-2014 BÉÉÉ +ÉxÉÖãÉMxÉBÉE "BÉE"  
ÉÊnxÉÉÆBÉE 23.07.2010

°ÉÆ¶ÉÉävÉxÉ/¶ÉÖÉÊrªÉÉÄ

àÉÉèVÉÝnÉ ÉÊ°É+ÉÉäxÉ b.-1 iÉlÉÉ ÉÊ°É+ÉÉäxÉ b.-5 àÉå ÉÊxÉàxÉÉxÉÖ°ÉÉ® ÉÊ] { {ÉhÉÉÒ BÉÉÉä  
VÉÉä½É VÉÉiÉÉ cé&-

b.-1 BEEä ÊãÉA ÊÊ]{{ÉhÉÉÒ&- μÉEàÉ °ÉÆ0 1, 2 BÉ 3 BEEÉÒ +ÉÉªÉÉiÉ àÉn BEEÉä,  
BEE°iÉÉÊBÉBÉE |ÉªÉÉäBÉDiÉÉ ¶ÉiÉÉç iÉlÉÉ ÊÊxÉªÉÉÇiÉ àÉå BEE°iÉÉÊBÉBÉE = {ÉªÉÉäMÉ  
BEEÉÒ VÉϣÉÉϣÉnăcÉÒ BEEä °ÉÉlÉ +ÉxÉÖàÉÉÊiÉ nÉÒ VÉÉAMÉÉÒ \*

b.-5 BEEä ÊãÉA ÊÊ]{{ÉhÉÉÒ&- μÉEàÉ °ÉÆ0 1, 2,3,4 BÉ 5 BEEÉÒ +ÉÉªÉÉiÉ àÉn BEEÉä,  
BEE°iÉÉÊBÉBÉE |ÉªÉÉäBÉDiÉÉ ¶ÉiÉÉç iÉlÉÉ ÊÊxÉªÉÉÇiÉ àÉå BEE°iÉÉÊBÉBÉE = {ÉªÉÉäMÉ  
BEEÉÒ VÉϣÉÉϣÉnăcÉÒ BEEä °ÉÉlÉ +ÉxÉÖàÉÉÊiÉ nÉÒ VÉÉAMÉÉÒ \*